

की गयी अधिसूचना सख्या सा० मा० नि० 164 (इ) (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 26 मार्च, 1975 के भारत के राजपत्र में प्रकाशित हुई थी।

[Placed in Library See No LT-9652/75]

- (5) कोयला खान (संरक्षण तथा विकास) अधिनियम, 1974 की धारा 6 की उप-धारा (3) के अन्तर्गत अधिसूचना सख्या सा० मा० 159 (ड) (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 29 मार्च, 1975 के भारत के राजपत्र में प्रकाशित हुई थी।

[Placed in Library See No LT-9653/75]

- (6) कोयला खान (संरक्षण तथा विकास) अधिनियम 1974 की धारा 18 की उपधारा (4) के अन्तर्गत कोयला खान (संरक्षण तथा विकास) नियम, 1975 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 1 अप्रैल, 1975 के भारत राजपत्र में अधिसूचना सख्या सा० मा० नि० 184 (इ) में प्रकाशित हुए थे।

[Placed in Library See No LT-9654/75]

REVIEW & ANNUAL REPORT OF FILM FINANCE CORPORATION, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:

- (1) Review by the Government on the working of the Film Finance Corporation Limited, Bombay, for the year 1973-74

- (2) Annual Report of the Film Finance Corporation Limited, Bombay for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT-9655/75]

12 17 hrs

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

श्री अशिका प्रसाद (बलिया) मैं मना की बैठको में सदस्यों की अनुपस्थिति सम्बन्धी समिति की वानु मत्र के दौरान हुई 19 वी से 21 वी बैठको की कार्यवाही ना साराम मना पटल पर रखता हू।

12 17½ hrs

MESSAGE FROM RAJYA SABHA
SECRETARY GENERAL Sir, I have to report the following message received from the Secretary-General of Rajya Sabha —

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No 2) Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 29th April, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill"

12 18 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-SIXTH REPORT

SHRI G G SWELL (Autonomous Districts): I beg to present the Fifty-sixth Report of the Committee